

Q/R

Due to paucity of space
this case was mixed up
with other pending cases.
Hence it could not be
listed on 08/11/07. The inconvenience
caused to the Hon. Court is
regretted.

A date may kindly be fixed.
Submitted.

Xm
S.O. (5) 207

06/12/07

DR/S

List on 26-2-2007. The
official has been warned to be careful
in future.
Rkm
6/2

Dt. 26.02.07

Hon. Mr. Justice Khem Karam, VC
Hon. Mr. K. S. Menon, AM

List reversed. None appears
for the applicant. Sri K. P. Singh
present for the respondents.
CA is dismissed in default for
non-prosecution.

Xm
AM

VC

B